

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO.897 OF 2000@@
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Rameshwar Dayal & Ors.

Appellant(s)

VERSUS

State of Madhya Pradesh & Anr.

Respondent(s)

(With Appl.(s) for exemption from appointment of official translator
and office report)

DATE : 20-11-2001: This matter was called on for hearing today.@@
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CORAM:

HON'BLE MR. JUSTICE U.C. BANERJEE
HON'BLE MR. JUSTICE Y.K. SABHARWAL

For Appellant(s): Mr. T.N. Singh, Sr. Adv.,
Mr. N.R. Choudhury, Adv.,
Mr. Somnath Mukherjee, Adv.,
Mr. J.P. Pandey, Adv.
Mr. Somnath Mukherjee, Adv.

For Respondent(s): Mr. Sakesh Kumar, Adv.
Mr. Satish K. Agnihotri, Adv.
Mr. B.S. Banthia, Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T..J.
.SP2

By reasons of sudden illness of learned senior
counsel appearing in support of the appellant, this matter
stands adjourned for a week.

.SP1

(R.K. Dhawan)
Court Master

(D.D. Jindal)
Assistant Registrar